

LIST OF LAW OFFICERS (i.e. AGI, SGI & Addl. SGIs)

| Sl. No. | Name/ Designation S/Shri | Contact Details | Date of Appointment | Date of Expiry of Term |
|---------|--|---|---|--|
| 1. | R. VENKATARAMANI ATTORNEY GENERAL FOR INDIA | Residence & Office: 10, MOTILAL NEHRU MARG, NEW DELHI-110001 Tel: 011-23383254, 011-20818150 FAX:011-23782101 (O) Email:attorney-general@gov.in | 01.10.2022 | For a period of three years i.e. till 30.09.2025 |
| 2. | TUSHAR MEHTA SOLICITOR GENERAL OF INDIA | Res: 10, AKBAR ROAD, NEW DELHI-110001. CHAMBER NO. 25A, 2 nd FLOOR, SUPREME COURT, NEW DELHI Ph. 011-21411446 MOB: 09824009478 Email: tusharmehta.sg@gmail.com | 10.10.2018 (AN) (Reappointed w.e.f. 01.07.2023) | For a period of three years i.e. till 30.06.2026 or until further orders whichever is earlier |
| 3. | VIKRAMJIT BANERJEE ADDITIONAL SOLICITOR GENERAL (SUREME COURT) | CHAMBER/RESIDENCE: C-67, IIND FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013 Mob: 9910087714 Tel. 011-24354746 Email: vikramjit.b@gmail.com officeofvikramjitbanerjee@gmail.com | 05.03.2018 (Reappointed w.e.f. 01.07.2023) | For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier |

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| 4. | <p>K. M. NATARAJ</p> <p>ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)</p> | <p>Off. ROOM NO. SE- 126, LAW OFFICERS' CHAMBERS, SUPREME COURT, TILAK ROAD, NEW DELHI-110001,</p> <p>Tel: 011-23384630</p> <p>Res. BUNGALOW NO. 28, CANNING LANE, NEW DELHI-110001</p> <p>(M)-09845000171</p> <p>Email: kmnasgsc@gmail.com</p> | <p>14.01.2019 (A/N)</p> <p>(Re-appointed w.e.f. 01.07.2023)</p> | <p>For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier</p> |
| 5. | <p>SURYAPRAKASH V. RAJU</p> <p>ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)</p> | <p>Office: SE-124, SUPREME COURT OF INDIA, BHAGWANDAS ROAD, NEW DELHI</p> <p>Res: 12A, LODHI ESTATE, NEW DELHI-110001</p> <p>Mob: 7926853003, 7926853005</p> <p>Email: svrajunioradvocate@gmail.com</p> | <p>30.06.2020</p> <p>(Re-appointed w.e.f. 30.06.2023)</p> | <p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p> |
| 6. | <p>N. VENKATARAMAN</p> <p>ADDITIONAL SOLICITOR GENERAL (SUPREME COURT)</p> | <p>Office: SE-121, 2nd FLOOR, PANDARA ROAD, NEW DELHI-110003</p> <p>Mob: 9841019709</p> <p>Res: AB-2, PANDARA ROAD, NEW DELHI-110003</p> <p>Email: nv@nvenkat.com</p> | <p>30.06.2020</p> <p>(Re-appointed w.e.f. 30.06.2023)</p> | <p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p> |

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| 7. | <p>Ms. AISHWARYA BHATI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>OFFICE: 57, LODI ESTATE, NEW DELHI- 110003.</p> <p>Mob: 9350852003</p> <p>Tel: 011-201818152</p> <p>Email: aishwaryabhathi@gmail.com</p> | <p>30.06.2020</p> <p>(Re-appointed w.e.f. 30.06.2023)</p> | <p>For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier</p> |
| 8. | <p>S. DWARAKANATH</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>CHAMBER NO.06, ILI BUILDING, BHAGWAN DAS ROAD, NEW DELHI - 110 001.</p> <p>Mob: 9849553375</p> <p>Tel: 040-23356130</p> <p>Email: asgdwarak@gmail.com</p> | <p>10.09.2024</p> | <p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p> |
| 9. | <p>Ms. ARCHANA PATHAK DAVE</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>OFFICE: 530, POCKET E, MAYUR VIHAR PHASE 2, NEW DELHI-110091</p> <p>Mob: 9971222581</p> <p>Email: archana.p.dave@gamil.com</p> | <p>10.09.2024</p> | <p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p> |

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| 10. | <p>S. D. SANJAY</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>CHAMBER NO. 11, 2nd FLOOR, ILI BUILDING, OPP. SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI – 110001</p> <p>Mob: 9835024488, 9334129925</p> <p>Email: sdsanjayasg@gmail.com, sdsanjayasgsc@gmail.com</p> | 10.09.2024 | For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier |
| 11. | <p>BRIJENDER CHAHAR</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>OFFICE:C-253, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>Tel: 011-24336761, 23070930, 22759122</p> <p>Mob: 9811006761</p> <p>Email: chaharbs@hotmail.com</p> | 10.09.2024 | For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier |
| 12. | <p>RAJKUMAR BHASKAR THAKARE (Raja Thakare)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>301, MARUTI MANSION, 17 RAGHUNATH DADAJI STREET, FORT, MUMBAI-400001</p> <p>Mob: 9821110714</p> <p>Email: raja.thakare@gmail.com</p> | 10.09.2024 | For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier |

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| 13. | <p>RAGHAVENDRA P. SHANKAR</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(SUPREME COURT)</p> | <p>OFFICE: C-45, FIRST FLOOR, NIZAMUDDIN EAST, DELHI-110013</p> <p>Mob: 9971129444</p> <p>Email: raghav@rshankar.net</p> | <p>10.09.2024</p> | <p>For a period of three years i.e. till 09.09.2027 or until further orders, whichever is earlier</p> |
| 14. | <p>RAJDEEPAK RASTOGI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(RAJASTHAN HIGH COURT AND ITS BENCH)</p> | <p>B-346, 10-B SCHEME, OPP. NARAYAN NIWAS, GOPALPURA ROAD, JAIPUR-302018 (RAJASTHAN)</p> <p>Ph.No.0141-2760067</p> <p>(M)-09414041552</p> <p>Email: rdrastogi.asg@gmail.com</p> | <p>28.07.2014 (Re-Appointed w.e.f. 01.07.2022)</p> | <p>Further term of three years i.e. till 30.06.2025 or until further orders, whichever is earlier</p> |
| 15. | <p>SATYA PAL JAIN</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(PUNJAB & HARYANA HIGH COURT)</p> | <p>KOTHI NO.2224, SECTOR-15- C, CHANDIGARH</p> <p>TEL.0172- 2772232</p> <p>Fax-0172-4632232</p> <p>Email: contact@satyapaljain.com.</p> | <p>08.04.2015 (Re-appointed w.e.f. 01.07.2023)</p> | <p>For a period of three years i.e. till 30.06.2026 or until further orders, whichever is earlier</p> |
| 16. | <p>SHASHI PRAKASH SINGH</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(ALLAHABAD HIGH COURT)</p> | <p>SAVITRI NILAYAM, 2/22, TRIVENI NAGAR, KUNWAR CHANDRA PRAKASH MARG, LUCKNOW- 226020</p> <p>MOB: 9415418194, 7388418194</p> <p>EMAIL: shashiprakashsingh52@gmail.com</p> | <p>09.02.2018 (Re-appointed twice w.e.f. 01.07.2019 and w.e.f. 01.07.2022)</p> | <p>For a further term of three years i.e. till 30.06.2025 or until further orders, whichever is earlier.</p> |

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| 17. | <p>AR. L. SUNDARESAN</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF MADRAS)</p> | <p>CHAMBER: NO. 247, ADDITIONAL LAW CHAMBERS, HIGHCOURT BUILDINGS, CHENNAI-600104</p> <p>OFFICE: DOOR NO. 101/6, 5TH STREET, PADMANABHA NAGAR, ADYAR, CHENNAI-600104</p> <p>MOB: 9841277324 Tel: 044-24423265, 24433442</p> <p>Email: asgiarls67@gmail.com</p> | 18.12.2022 | For a period of three years i.e. till 17.12.2025 or until further orders whichever is earlier |
| 18. | <p>ASOK KUMAR CHAKRABARTI</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF CALCUTTA)</p> | <p>ADDRESS: 12, ANJUMAN ARA BEGUM ROW, 2ND FLOOR, TOLLYGUNJ, KOLKATA-700033</p> <p>CHAMBER: 41, HARIPADA DUTTA LANE, TOLLYGUNJ, KOLKATA-700033</p> <p>Mob: 9874374633 Tel: 033-24222797</p> <p>Email: sr.adv.asok@gmail.com</p> | 09.07.2022 | For a period of three years i.e. till 08.07.2025 or until further orders, whichever is earlier. |
| 19. | <p>DEVANG GIRISH VYAS</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF GUJARAT)</p> | <p>Res. A-101, GANESH MERIDIAN, OPP. KARGIL PETROL PUMP, S. G. HIGHWAY, AHMEDABAD-60</p> <p>MOB: 9825175445</p> <p>Email: devangvyas216@gmail.com</p> | 30.06.2020 (Re-appointed w.e.f. 30.06.2023) | For a period of three years i.e. till 29.06.2026 or until further orders, whichever is earlier |

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| 20. | <p>CHETAN SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF DELHI)</p> | <p>OFFICE: K-8, JANGPURA EXTENSION, NEW DELHI Pin-110014</p> <p>RESIDENCE: 16, TEENMURTI LANE, NEW DELHI-110011</p> <p>Mob: 9810010757</p> <p>Email: chetansharmamailbox@yahoo.co.in</p> | <p>01.07.2020</p> <p>(Re-appointed w.e.f. 01.07.2023)</p> | <p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p> |
| 21. | <p>Dr. KRISHNA NANDANSINGH</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(PATNA HIGH COURT)</p> | <p>7, PATALIPUTRA COLONY, PATNA-800013</p> <p>Mob: 9471622028</p> <p>Tel. (Chamber): 0612-2504117</p> <p>Tel. (Res.): 0612-2263675 0612-2973016</p> <p>Email: asgi.patna@yahoo.com,</p> | <p>01.07.2020</p> <p>(Re-appointed w.e.f. 01.07.2023)</p> | <p>For a period of three years i.e. till 30.06.2026</p> <p>or until further orders, whichever is earlier</p> |
| 22. | <p>ANIL KUMAR</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF JHARKHAND)</p> | <p>RES: 107, SHAHDEO APARTMENT, P. P. COMPOUND, RANCHI-834001, JHARKHAND</p> <p>OFF: CHAMBER NO. C-12, NEW BUILDING, ADVOCATE ASSOCIATION, JHARKHAND HIGH COURT, DORANDA, RANCHI.</p> <p>Mob: 9431101554</p> <p>Tel: 0651-2331938</p> <p>Email:</p> <p>anilkumar.addl.sgi@gmail.com</p> | <p>01.08.2022</p> | <p>For a period of three years i.e. till 31.07.2025</p> <p>or until further orders, whichever is earlier</p> |

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| 23. | <p>KULLOOR ARVIND KAMATH</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(KARNATAKA HIGH COURT)</p> | <p>ADDRESS: 340 'KAILAS', 4TH CROSS GKVK LAYOUT JAKKUR, BENGALURU 560064</p> <p>Mob: 9845101342</p> <p>Email: kamathlaw@gmail.com</p> | 17.10.2023 | For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier. |
| 24. | <p>B. NARASIMHA SHARMA</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT FOR THE STATE OF TELENGANA)</p> | <p>OFFICE: 512, NILAGIRI, ADITYA ENCLAVE, AMEERPET, HYDERABAD- 38.</p> <p>RESIDENCE: 38, MAPLE TOWN VILLAS, NEAR TO SUNCITY, RAJENDRA NAGAR MANDAL, BANDLAGUDA JAGIR, MUNICIPALITY, HYDERABAD- 50086, TELANGANA.</p> <p>Mob: 9440466775</p> <p>Email: bnsarmaadvocate@gmail.com</p> | 17.10.2023 | For a period of three years w.e.f. 17.10.2023 or until further orders, whichever is earlier. |
| 25. | <p>VACANT</p> <p>(Charge of this post has been assigned to Shri Devang Girish Vyas, Addl. Solicitor General of India for High Court of Gujarat w.e.f. 21.07.2024 for a period of six months or till the appointment of regular incumbent, whichever is earlier.)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF BOMBAY)</p> | -- | -- | -- |

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| 26. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGH COURT OF ANDHRA PRADESH) | -- | -- | -- |
| 27. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGH COURT OF CHHATTISGARH) | -- | -- | -- |
| 28. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (GAUHATI HIGH COURT) | -- | -- | -- |

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| 29. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF HIMACHAL PRADESH)</p> | -- | -- | -- |
| 30. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF JAMMU & KASHMIR)</p> | -- | -- | -- |
| 31. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF KERALA)</p> | -- | -- | -- |

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| 32. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGH COURT OF MADHYA PRADESH) | -- | -- | -- |
| 33. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGHCOURT OF MANIPUR) | -- | -- | -- |
| 34. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGHCOURT OF MEGHALAYA) | -- | -- | -- |

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| 35. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF ORISSA)</p> | -- | -- | -- |
| 36. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF SIKKIM)</p> | -- | -- | -- |
| 37. | <p>(NEWLY CREATED POST)</p> <p>ADDITIONAL SOLICITOR GENERAL</p> <p>(HIGH COURT OF TRIPURA)</p> | -- | -- | -- |

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| 38. | (NEWLY CREATED POST) ADDITIONAL SOLICITOR GENERAL (HIGH COURT OF UTTARAKHAND) | -- | -- | -- |
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